GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:326
ANSWERED ON:06.08.2013
VACANCIES IN POLICE FORCE
Chavan Shri Harischandra Deoram;Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of posts are lying vacant in the police forces of various States in the country;
- (b) if so, the details thereof, category-wise, gender-wise and State/UT-wise;
- (c) whether there is shortage of police training centres in the various States;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken / being taken by the Government to address these problems?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): As per the data compiled by the Bureau of Police Research & Development (BPR&D), the State/UT-wise, rank-wise sanctioned, actual strength and vacancy of total (civil + armed) police forces, as on 1.1.2012, is given in the Statement at Annexure-I. The actual strength of women police, rank-wise, as on 1.1.2012, is given in the Statement at Annexure-II.
- (c) to (e): The information regarding the State / UT-wise training institutes in India is given in the Statement at Annexure-Ill.

'Police' being a State subject as per the VII Schedule to the Constitution of India, it is primarily the responsibility of the State Governments to impart training to the State Police personnel. However, the efforts of the States are being supplemented by the Central Government in two ways i.e.

- (i) assisting the States in upgradation of Police Training Infrastructure facilities under the Scheme for Modernization of State Police Forces (MPF Scheme) and
- (ii) training of the police officers to enhance their skills / capability to maintain law & order situation and to combat terrorist and naxalite activities in the country. Various training programmes / courses are conducted by the Bureau of Police Research Development, Army Training Institutes and Central Police Institutions for the benefit of State Police personnel. Under the MPF Scheme, the items required by the State Police in terms of training equipment will be funded under Non-Plan and training infrastructure construction of buildings shall be funded out of Plan funds.